

**GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1751  
TO BE ANSWERED ON 20/12/2018**

**QUALITY OF DRINKING WATER**

**†1751 SHRI NAGENDRA PRATAP SINGH PATEL:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether drinking water being provided to Delhites and the people of rest of country is not safe as published in daily Amar Ujala dated 03.12.2018;
- (b) the efforts being made to provide safe drinking water to Delhites and people of the country;
- (c) the steps being taken by the Government to prevent people from water borne diseases caused by ammonia content in water; and
- (d) whether National Capital Territory of Delhi has failed to provide safe drinking water?

**ANSWER  
MINISTER OF STATE  
IN THE MINISTRY OF DRINKING WATER & SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) to (d): As per the information received from Delhi Jal Board, Government of National Capital Territory of Delhi, raw water is being properly treated in all Water Treatment Plants before supply is made to public. Ammonia contents in the drinking water supply is made nil by water treatment process before supplying to public. As reported by them, safe drinking water is being provided to the public.

Rural Drinking water supply is a State subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute, operate & maintain the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for providing safe drinking water to rural population of the country.

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